

(3)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-06-2020 AT 11.30 AM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/426/IB/2020

PETITION NUMBER : CP/550/(IB)/2018

NAME OF THE PETITIONER(S) : C.RAMASUBRAMANIAM, LIQUIDATOR OF  
M/S. SURANA CORPORATION

NAME OF THE RESPONDENT(S) : VINOD KUMAR JAIN & 2 OTHERS

UNDER SECTION : SEC 60 (5) OF IBC 2016

**ORDER**

Ms. V. Vidyalakshmi, learned counsel for the Applicant appeared before us through Video Conferencing today. No representation on behalf of the Respondents.

The Applicant is hereby permitted to issue notice to all the Respondents in the matter.

Post the matter on 16.07.2020 for further hearing.

sd/-

[S. VIJAYARAGHAVAN]  
Member (Technical)

sd/-

[R. SUCHARITHA]  
Member (Judicial)

sr